

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

STARRED QUESTION NO:395  
ANSWERED ON:03.05.2012  
DEREGULATION OF NON UREA FERTILIZERS  
Bajwa Shri Partap Singh

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has conducted any study on the impact of decontrolled non-urea fertilizers with particular emphasis on the change in the cost for such fertilizers under the Nutrient Based Subsidy (NSB) Scheme;
- (b) if so the outcome thereof;
- (c) whether the current deregulation policy has any checks and balances to ensure that private companies do not exploit either the farmers or the fertilizer subsidy scheme;
- (d) if so the details thereof; and
- (e) whether the Government proposes to set up an independent regulator to monitor the prices of fertilizers and if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 395 TO BE ANSWERED ON 3.5.2012 REGARDING DEREGULATION OF NON-UREA FERTILIZERS:

(a)& (b): Nutrient Based Subsidy (NBS) Policy has been in operation for last two years only and the policy is yet to stabilize. A formal study on its impact on decontrolled non-urea fertilizers has not been conducted so far.

(c) & (d): The manufacturers/importers of decontrolled non Urea fertilizers are required to enter the Maximum Retail Price (MRP) of fertilizers on online web based Fertilizers Monitoring System each time whenever they make dispatches. The Department keeps a watch on MRPs of these fertilizers.

(e): At present there is no such proposal under consideration of the Government.